

3. Encouraging cultivation of superior export quality-durum wheat in Punjab, Haryana, Western Uttar Pradesh, Madhya Pradesh and Gujarat. Suitable varieties for this purpose are PDW 215, PDW 233 and WH 896 for Punjab, Haryana and Western Uttar Pradesh while Raj 1555 and HI 8381 are good for Madhya Pradesh and Gujarat.
4. Other measures to increase wheat production and productivity include (i) application of zinc sulphate in light soils under the rice-wheat system in Punjab and Haryana @ 25 kg/ha and 10 tonnes FYM/ha; (ii) popularisation of Pantnagar Zero Tillage seed drill to sow wheat immediately after harvest of rice to ensure timely sowing and to reduce production costs; (iii) encouraging the cultivation of sunflower, chickpean, vegetable pea, potato, *rabi* maize, berseem etc. after every 1-2 cycles of rice-wheat rotation to break the monotony of the system in Punjab, Haryana and Western Uttar Pradesh to sustain high levels of productivity as also to control *phalaris minor* in severely infested fields.

(c) and (d). No, Sir. There is no specific proposal to bring more land under wheat production but efforts are being made to raise productivity to increase wheat production.

#### Fudging of Records by Police

734. SHRI I.D. SWAMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Police officials fudged records, took booty home, alleges informer: CBI to probe bungling by Cops in 7yr. - old narcotics case" appearing in the *Indian Express* dated October 19, 1996;

(b) if so, whether the CBI has submitted its Report in this matter:

(c) if so, the outcome thereof and the action taken thereon:

(d) whether similar type of cases have occurred in the past also:

(e) if so, the details thereof; and

(f) the steps proposed to be taken to ensure the non-recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). Yes, Sir. The CBI, after considering the matter in depth in the light of earlier reports of inquiry conducted by a Sub Divisional Magistrate, etc., are, however, of the view that it is not a fit case for further investigation by the CBI, inter alia, on the ground that the police officer who had effected the seizure has since passed away.

(d) to (f). The CBI and Delhi Police have reported that no such case has come to their notice.

[Translation]

#### Atrocities on Scheduled Castes/ Scheduled Tribes

735. SHRI K.D. SULTANPURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of incidents of atrocities committed on Women, Children and Scheduled Caste/Scheduled Tribe/Backward Classes in the country, State-wise:

(b) the number of women raped and beaten up nakedly, State-wise; and

(c) the number of persons arrested so far in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). Available information relating to atrocities committed on women, children and scheduled castes/scheduled tribes during the year 1995 is given in the enclosed statement.

(c) 18,880 persons were arrested for rape during 1994, as per latest available figures in this regard.

#### STATEMENT

*Incidence of Crimes Committed Against Women, Children, Scheduled Castes, and Scheduled Tribes during the year, 1995.*

S.No.	State/UT	Women		Children	SCs	STs
		Total	Rape			
1	2	3	4	5	6	7
<b>States</b>						
1.	Andhra Pradesh	9810	34	75	1764	165
2.	Arunachal Pradesh	81	24	3	0	2